GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2188 ANSWERED ON:22.08.2013 CARTELISATION BY OIL COMPANIES Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Competition Commission of India has started any investigation into the alleged cartelisation by oil marketing companies in fixing petrol prices;

(b) if so, the details thereof including the names of oil companies being probed;

(c) whether the Government has fixed any time-frame to complete the investigations; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE)IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b) Yes, Madam. The Competition Commission of India (CCI) has taken suo moto cognizance of prima facie anti-competitive behavior of certain Oil Marketing Companies, namely, Indian Oil Corporation Limited, Hindustan Petroleum Corporation Limited and Bharat Petroleum Corporation Limited and has referred the matter to Director General, CCI for investigation.

(c) & (d) The CCI has given time upto 2nd October, 2013 to DG, CCI to submit the investigation report.